

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

C.P. (CAA)/2882/MB/ 2018

In the matter of the Companies Act, 2013

AND

In the matter of Scheme of Amalgamation of CHOICE MERCHANDISE BROKING PRIVATE LIMITED, the Transferor Company With CHOICE EQUITY BROKING PRIVATE LIMITED, and The Transferee Company

AND

In the matter of Sections 230 to 232 of the Companies Act, 2013 and other applicable provision of the Companies Act, 2013

CHOICE MERCHANDISE BROKING PRIVATE LIMITED

.....Petitioner Company

Order delivered on: 24th August, 2018

Coram:

Hon'ble Mr. Bhaskara Pantula Mohan, Member (J)

For the Applicant: Mr. Chandrakant Mhadeshwar, Advocate

Per: - Mr. Bhaskara Pantula Mohan, Member (J)

ORDER

- 1) Petition Admitted.
- 2) Petition fixed for hearing on 07th day of September, 2018.
- 3) Learned Counsel for the Petitioner states that in pursuance of order dated 15th June, 2018 passed by this Tribunal in Company Scheme Application No. 525 of 2018, the meeting of the Equity Shareholders held on Monday, 23rd July, 2018 at Registered office of the Company situated at Shree Shakambari Corporate Park,, 156-158, Chakravati Ashok Society J. B. Nagar Andheri East Mumbai-400099 for the purpose of considering, and if thought fit, approving, with or without modification, the proposed merger by absorption of Choice Merchandise Private Limited, the Transferor Company with

Choice Equity Broking Private Limited, the Transferee Company. In the said meetings Scheme was approved unanimously. The Chairman of the said meetings has submitted his report stating the outcome of the meeting along with Affidavit verifying the said Reports.

4) The counsel for the Petitioner further submits that as directed by this Tribunal notices have been served upon all the Regulatory Authorities.

5) At least 10 clear days before the date fixed for hearing, Petitioner to publish the notice of hearing of Petition in two local news papers viz. "Free Press Journal", in English language and translation thereof in "Navshakti", in Marathi language, both having circulation in Mumbai.

SD/-

Bhaskara Pantula Mohan
Member (J)